

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-12/95/4202/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Robin Phukan,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 12th November, 2020

Sub: **Station leave permission.**

Ref:- Your letter No. JJA/6867/2020, dtd. 11.11.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission from the evening of 12.11.2020 till the morning of 17.11.2020, has been granted. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-12/95/4203/A, dated 12.11.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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